

Notifications and Orders

(43) Extension of date regarding rate of conversion - No. 11/1/18 - UTFI(2) - 2001/4104. - In exercise of the powers conferred under Rule 5 of the "Chandigarh Conversion of Residential Leasehold Land Tenure into Freehold Land Tenure, Rule 1996", the Administrator, Union Territory, Chandigarh, is pleased to order that the rate of Rs. 1,710/- per Sq. Metre as fixed earlier, - vide this Administration Notification No. 4045-UTFI (2) - 2000/2871, dated 16th March, 2000, shall remain in force till 31st December, 2001. [See *Chandigarh Admn. Gaz. (Extra) dated 18-5-2001 at page 1035*]